

S.No.	Name of the Scheme	Amount released		
		1993-94	1994-95	1995-96
<b>II. Scheduled Tribes Development</b>				
1.	Special Central Assistance	1087.57	1112.67	1545.19
2.	Article 275 (i)	301.50	315.00	315.00
3.	Boys Hostel/Girls Hostel	-	16.00(GH)	3.03(GH)
4.	Vocational Training	-	-	64.90
5.	Research & Training	12.10	12.55	17.77
6.	Non-Governmental Organisation	20.65	25.94	15.10
<b>III. Welfare of Aged and Children</b>				
1.	Welfare of Aged	2.10	2.37	2.79
2.	Welfare of Street Children	-	3.08	3.46
3.	Juvenile Maladjustment	10.47	10.00	1.63
<b>IV. Welfare of Handicapped</b>				
		Nil	0.05	Proposal not received.

(b) No district-wise allocation of funds is made under the Schemes. However the fund is released to the State Govts./UTs on received of the proposal.

#### Import of Wheat from Australia

\*125. SHRI P. SOUNDARARAJAN:  
SHRI O.S. MANIAN:

Will the Minister of COMMERCE be pleased to state:

(a) whether Government are importing 9.32 lakh tonnes of wheat from Australia;

(b) if so, how many tonnes of wheat will be offloaded at Chennai and Tuticorin ports; and

(c) whether Government have directed the Food Corporation of India to supply wheat to the mill owners in Tamil Nadu without delay to overcome shortage of wheatflour and bring down the prices of wheatflour and bread?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (DR. BOLLA BULI RAMAIAH):(a) Government have decided to import upto 2 million tonnes of wheat

to augment availability in the country. The State Trading Corporation of India has already contracted for import of 16.75 lakh tonnes of wheat as on 14.2.1997. The quantity contracted for import from Australia is 13.25 lakh tonnes.

(b) No firm indication can be given about the quantity of imported wheat likely to be unloaded at Chennai & Tuticorin ports as the nomination of discharge port would depend upon arrival of the vessels and availability of berths at respective ports, the dimensions of the vessels as well as provisions of the Charter Party of each vessels. However, approximately a quantity of over 2 lakh MTs of imported wheat is likely to be received at these ports.

(c) No, Sir. Open sale of wheat is undertaken by the Government through FCI in order to exert healthy influence on the open market prices of wheat without jeopardising public distribution system. Any party/trader including Roller Flour Mills/Chakkies, wholesalers, retailers, cooperatives, etc. is free to purchase wheat under Open Market Sale Scheme (Domestic). However, Cooperative Institutions sponsored by the State Governments are given priority in the sale of wheat.